

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 810 of 2020

Petitioner :- Ashwin Duggal And 4 Others

Respondent :- State of U.P. and Another

Counsel for Petitioner :- Ankur Azad, Shashwat Anand

Counsel for Respondent :- C.S.C.

Hon'ble Govind Mathur, Chief Justice

Hon'ble Saumitra Dayal Singh, J.

Learned counsel appearing on behalf of the petitioners wants to withdraw this petition for writ with liberty to file fresh petition.

The petition for writ is dismissed with liberty as prayed for.

Order Date :- 31.8.2020

S. Chaurasia

(Saumitra Dayal Singh, J.) (Govind Mathur, C.J.)